

B) National level training

- ii) *Administrative Staff College of India, Hyderabad.*

(c) WAPCOS have conducted the State level courses in the following State:

Kerala, Karnataka, Maharashtra, Goa, Orissa, Tamil Nadu, Gujarat, Assam, Andhra Pradesh, U.P., Madhya Pradesh and Haryana.

Two National level courses on "Project Progress Monitoring" and "Programme Performance Evaluation" have also been organised by WAPCOS in Delhi.

Administrative Staff College of India, Hyderabad are conducting two courses annually, one on "Managing Beneficiary Participation in Irrigation" and second on Management for Command Area Development."

(d) Three courses have been conducted in Orissa during 1989-90

(e) Does not arise

(f) Not applicable.

Cooperative Sugar Mills in Punjab

7029. SHRI KAMAL CHAUDHRY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

(a) whether Government has any proposal to set up cooperative sugar mills in Punjab;

(b) if so, whether Government have surveyed and assessed the areas of Punjab where such sugar mills can be set up; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c). The Central Government does not propose/identify or survey any specific areas to set up new sugar factories in any part of the country (including areas of Punjab). The State Governments are required to assess the potentiality/availability of sugarcane cultivation while recommending the application to the Central Government for establishment of new sugar factory.

S.C. Facilities to the Converttees to Islam

7030. SHRI V. N. GADGIL: Will the Minister of WELFARE be pleased to state:

(a) whether there is a demand for the extension of Scheduled Castes concession to such Scheduled Castes who converted to Islam; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). There was a notice of amendment moved by Shri G.M. Banatwalla, M.P., to the Private Member's Resolution of Prof. K.V. Thomas in the Lok Sabha on 6th April, 1990. The demand was to include Muslim converts alongwith Harijan Christian converts in the list of Scheduled Castes.

Sick Sugar Units in Gujarat

7031. SHRI G.K. SHEKHADA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of sick sugar units in Gujarat State;

(b) the steps taken for the rehabilitation

of such units in the State; and

(c) the funds allocated for the purpose during the last three years, unit-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). the profitability/sickness of a sugar factory depends upon a variety of factors which include cane availability, technical and managerial competence, size, age and condition of the plant and machinery and certain other factors. However, the capacity utilisation of Coop. sugar factories excluding closed mills in the State of Gujarat for the last two seasons viz. 1987-88 and 1988-89 is given as under:

<i>Season</i>	<i>Capacity Utilisation%</i>
<i>1</i>	<i>2</i>
1987-88	108.04
1988-89	108.03

The Central Government has been providing financial assistance to the sugar factories from Sugar Development Fund on soft term basis for cane development and modernisation/rehabilitation purposes. The funds sanctioned/disbursed under Sugar Development Fund to the sugar factories in the State of Gujarat during the last three years are given in the attached Statement.

STATEMENT

The Mills to whom loan from sugar Development fund for cane Development/Modernisation/Rehabilitation in the state of Gujarat have been Sanctioned

Sl. No.	Year	Name of the Mill	Amount Sanctioned			Total	Amount Disbursed
			IYr.	IIYr.	IIIIYr.		
1	2	3	4	5	6	7	8

A. Cane Development:

1.	1987-88	Shree Madhi Vibhag Khand Udyog Sahakari Mandli Ltd., Distt. Surat.	39.81	30.22	12.13	82.16	39.81
2.	1988-89	Shri Sayan Vibhag Sahakari Khana Udyog Mandli Ltd., Sayan, Distt. Surat.	24.53	22.65	10.87	58.05	24.53
3.	-do-	Shree Chaitan Vibhag Sahakari	57.96	27.23	15.52	100.71	57.96

(In lakh rupees)

Sl. No.	Year	Name of the Mill	Amount Sanctioned			Total	Amount Disbursed
			IYr.	IIYr.	IIYr.		
1	2	3	4	5	6	7	8
4.	1989-90	Khand Udyog Mandli Ltd., P.O. Chalthan, Distt. Surat.	31.05	29.43	20.25	80.73	—
5.	-do-	M/s. Shri Ukai Pradesh Sahakari Khand Udyog Mandli Ltd. Taluk Vyar, Distt. Surat.	25.09	24.66	—	49.75	—
B. Modernisation/Rehabilitation :		-Nil-					

(In lakh rupees)